## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:554 ANSWERED ON:28.07.2010 PERFORMANCE OF SCHOOLS Shanavas Shri M. I.

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any premier body to oversee the major schemes of the Ministry particularly in regard to the standard of education being imparted in the urban, rural and semi-urban areas of the country;
- (b) if so, the details thereof;
- (c) whether the Government has evaluated the performance of schools which are getting funds under various schemes of the Ministry; and
- (d) if so, the details thereof, State-wise?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b): The National Policy of Education, 1986 (as modified in 1992) lays special emphasis on the removal of disparities and to equalize educational opportunities by attending to the specific needs of those who have been denied equality so far.

In the implementation of Sarva Shiksha Abhiyan (SSA), this Ministry maintains association with professional bodies like NCERT and NUEPA who provide various educational inputs including data on learning achievements, advise for curriculum reforms a sper National Curriculum Framework, 2005. NUEPA maintains a data base on elementary education covering various facets of elementary education which is used in planning of SSA Programme. At the State level, academic resource support is provided through SCERTs.

In order to maintain the standard of education, University Grants Commission (UGC) and All India Council for Technical Education (AICTE) which are apex bodies in the field of Higher and Technical Education have been set up. UGC Act, 1956 empowers UGC to make provision for the co-ordination and determination of standards in Universities. AICTE was set up in November 1945 as a National Apex Advisory Body to conduct survey on the facilities on technical education and to promote development in the country in a coordinated and integrated manner. AICTE is vested with statutory authority for planning, formulation and maintenance of norms and standards, quality assurance through accreditation, funding in priority areas, monitoring and evaluation, maintaining parity of certification and awards and ensuring coordinated and integrated development and management of technical education in the country.

(c) & (d): Under DISE (District Information System of Education) School report cards are available which contain data on various aspects of all the schools in the country which is used in planning process of SSA and provide progress on school facilities, etc. No individual school-wise evaluation of schools is done centrally. Under the Centrally Sponsored Scheme Rashtriya Madhyamik Shiksha Abhiyan (RMSA), school annual grant, major/minor repair grant and physical facilities are provided to State Government secondary schools. Implementation of the scheme has started only in 2009-2010 and no evaluation has been carried out so far.